

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/629/(IB)/2017
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Gaurav Kumar	P.C.S. Petitioner.		[Signature]
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ORDER

Representative for the Applicant present and submitted that a joint memo of compromise has been prepared but due to the absence of the Respondent, the same cannot be filed and prayed for time. At request, time is enlarged. Put up on 04.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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